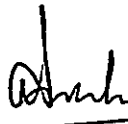
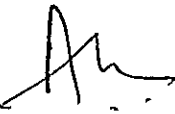


Case No. WP(C) NO. 29 of 2009

Serial No.	Date	Order (s) with Signature (s)
1	2	3
03.	12-11-2009 (Saikia, CJ)	<p style="text-align: center;">PRESENT: HON'BLE THE CHIEF JUSTICE MR. JUSTICE AFTAB H. SAIKIA HON'BLE MR. JUSTICE A.P. SUBBA, JUDGE</p> <p style="text-align: center;">Mr. Sudesh Joshi, learned Counsel appearing for the Petitioners submits that he may be permitted to withdraw this Petition.</p> <p style="text-align: center;">Permission stands granted.</p> <p style="text-align: center;">This Writ Petition stands dismissed as withdrawn.</p> <div style="display: flex; justify-content: space-around; align-items: center;"> <div style="text-align: center;">  <hr style="width: 100%;"/> Judge. </div> <div style="text-align: center;">  <hr style="width: 100%;"/> Chief Justice. </div> </div>

rsr/jks